| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
|-----|---------------------------------------|--------------|-----------|-----------|-----------|-----------|-----------|
| 16. | North East-II | 144346 | 177170 | 282880 | 378115 | 427226 | 555285 |
| 17. | Orissa | 4102344 | 4343491 | 5046483 | 5439439 | 9148827 | 9782930 |
| 18. | Punjab | 5076029 | 5692531 | 10040851 | 11063034 | 15116880 | 16755565 |
| 19. | Rajasthan | 8042249 | 8592495 | 15483374 | 16580930 | 23525623 | 25173425 |
| 20. | Tamil Nadu (excluding Chennai | 7786215) | 8505537 | 20789533 | 22321172 | 28575748 | 30826709 |
| 21. | Uttaranchal | 352543 | 431540 | 483259 | 701518 | 835802 | 1133058 |
| 22. | Uttar Pradesh-East | 9895597 | 10282792 | 18331349 | 19415325 | 28226946 | 29698117 |
| 23. | Uttar Pradesh-West | 5589090 | 5759094 | 13657198 | 14513304 | 19246288 | 20272398 |
| 24. | West Bengal (excluding Kolkata) | 8383344 | 8895140 | 7785579 | 8289163 | 16168923 | 17184303 |
| 25. | Kolkata | 1074882 | 1074882 | 10856664 | 12393011 | 11931546 | 13467893 |
| 26. | Chennai | 73097 | 122895 | 9322255 | 10679552 | 9395352 | 10802447 |
| 27. | Delhi | 33 | 33 | 22450475 | 24988324 | 22450508 | 24988357 |
| 28. | Mumbai | 126 | 126 | 19607023 | 22503660 | 19607149 | 22503786 |
| | Total | 116609094 | 127145365 | 287054222 | 314329817 | 403663316 | 441475182 |

Mobile Virtual Network Operations

- 17. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether Government has received report from TRAI for Mobile Virtual Network Operations (MVNOs);
 - (b) if so, salient features of the report on MVNOs; and
 - (c) by when MVNOs operations are likely to be launched in India?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Sir, the Government has received recommendation of TRAI dated 6th August, 2008 on need and timing of introduction of Mobile Virtual Network Operator (MVNO) as well as terms and conditions of the licence to be granted to MVNOs under Section 11 (1) (a) (i) and (ii) of the TRAI Act 1997. The salient features of the said recommendations of TRAI on MVNO are as follows:—

- (i) MVNO to be introduced as a distinct service provider with its own licensing and regulatory framework.
- (ii) MVNO shall be free to choose its business model (Full or Intermediate or Thin).

- (iii) Arrangement/agreement between MNO (Mobile Network Operator) and MVNO to be driven by market forces.
- (iv) MVNO to be issued a license under Indian Telegraph Act.
- (v) The license service area of MVNO to be same as that of parent MNO.
- (vi) Any Indian Company shall be eligible for MVNO License in a service area, who meets prescribed eligibility conditions including networth and paid up capital and fulfills other licence conditions including payment of prescribed entry fee.
- (vii) No limit on number of MVNOs attached to a MNO.
- (viii) MNO to pay the spectrum charges for utilization of spectrum by MVNO.
- (ix) Annual licence fees same as that of MNO of the service area.
- (x) Allocation of Numbers, Number portability, Interconnection with other service providers and roaming to be provided by parent MNO.
- (xi) Subscribers to be protected on failure of agreement between MNO and MVNO or MVNO quitting service.
- (xii) No Roll out Obligations for MVNO.
- (xiii) FDI limit 74% (same as MNO)
- (c) No timeframe for launch of MVNOs operations can be prescribed as introduction of MVNOs in India is a policy matter.

Ratio of post offices vis-à-vis number of citizens

- 18. SHRI PARIMAL NATHWANI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
 - (a) the ratio of number of post offices vis-à-vis number of citizens, State-wise;
- (b) whether there is any move to open more post offices for availability of better services at doorstep;
 - (c) the rate of Tele Density in Jharkhand;
 - (d) whether there is any planning to increase this existing rate; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Circle-wise details of average number of people served per Post Office are given in the enclosed Statement. (See below)

(b) Postal facilities in terms of regular delivery of mail, clearance of letter boxes and sale of stamps/stationery at the doorstep of customers is provided throughout the country. Opening of Post Offices is an ongoing exercise. Post Offices are provided in a phased manner on the basis of need, justification as per prescribed norms and availability of resources.